

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/185(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Arumugam Thimmarayan & Ors  
**NAME OF THE RESPONDENTS** : Ozone Projects Pvt Ltd  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. Rajkumar Jhabakh for the Petitioner.

None for the Respondent.

Next date before Hon'ble NCLAT is stated to be 22.04.2024.

Ld. Counsel for the Petitioner submits that there is a stay from Hon'ble NCLAT.

List the petition awaiting orders / hearing on **10.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)